

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.25**  
**C.P No.141/BB/2023**

**IN THE MATTER OF:**

Income Tax Department	...	Petitioner
Vs		
RoC Karnataka &		
M/s. Sya Traders (OPC) Pvt. Ltd.	...	Respondent

**Order under Section 252 of Companies Act, 2013**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : ---

**ORDER**

Due to paucity of time, list the matter **on 02.08.2024.**

**Sd/-**

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**